

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2588
TO BE ANSWERED ON 06TH MARCH, 2020**

CGHS WELLNESS CENTRES IN JHARKHAND

**2588. SHRIMATI ANNPURNA DEVI:
SHRI PASHUPATI NATH SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of dispensaries functioning under the Central Government Health Scheme (CGHS) in Jharkhand at present, location/district-wise;
- (b) whether the number of CGHS dispensaries is less in proportion to the number of Central Government employees posted in Jharkhand at present;
- (c) if so, the reaction of the Government thereto;
- (d) the steps taken by the Government to set up CGHS dispensaries in proportion to the number of Central Government employees; and
- (e) the outcomes of such steps till date?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a): The number of CGHS Allopathic Wellness Centres functioning in Jharkhand as on date are as under:

Ranchi - 3

Dhanbad - 1

(b) to (e): As per extant norms, the criteria fixed for setting up a Central Government Health Scheme (CGHS) Wellness Centre in a particular area are as under:-

(i) **In an existing CGHS city:-** For opening of a new Allopathic CGHS Wellness Centres in an existing CGHS city, there has to be a minimum of 2000 Card holders (serving employees of Central Government and Central Civil pensioners).

(ii) **Extension of CGHS to a new City:-** For extension of CGHS to a new city, there has to be a minimum of 6,000 Card holders.

Proposals for setting up of new Wellness Centres are considered as per extant norms and subject to availability of resources.

Further, serving Central Government Employees residing in non- CGHS covered areas are provided health benefits under CS(MA) Rules, 1944.

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